

Name of Circle	Name of State	Total No. of active S. B. accounts (in lakhs)	Total balance (in crores)
J. & K.	J. & K.	2.00	13.96
Kerala	Kerala	7.84	22.49
Karnataka	Karnataka	6.10	19.83
Maharashtra	Maharashtra	29.88	100.32
North Eastern	Assam, Meghalaya, Tripura, Manipur, Arunachal, Nagalands and Mizoram	6.29	42.53
North Western	Punjab, Haryana, Himachal	19.30	166.99
Orissa	Orissa	8.34	46.64
Rajasthan	Rajasthan	6.43	23.25
M. P.	M. P.	10.08	59.24
Tamil Nadu	Tamil Nadu	16.25	46.07
U. P.	U. P.	47.31	300.29
West Bengal	West Bengal	20.07	153.95
TOTAL		221.22	1257.32

#### Advisory Council of DTC

770. SHRI D. K. PATEL:  
SHRI BHAIYA RAM  
MUNDA:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) the date on which the Advisory Council of Delhi Transport Corporation was constituted;

(b) the number of meetings of the Council held during the year 1975;

(c) whether the members of the Council have urged upon Government to ask the Council for holding its meeting after every two months; and

(d) if so, what is Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI DALBIR SINGH): (a) Notification for its constitution was issued on 7th January, 1975.

(b) The Council held two meetings in August and December during 1975. Another meeting fixed for June, 1975 had to be cancelled by the then Chairman, DTC, due to unavoidable circumstances.

(c) DTC Advisory Council Rules provide for holding Council's meetings once in two months.

(d) The next meeting of the Council is now scheduled to be held in February, 1976. The procedure laid down for holding the Council's meetings is being followed now.

#### Members of DTC

771. SHRI D. K. PATEL:  
SHRI BHAIYA RAM  
MUNDA:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) the names of members of the Board of Delhi Transport Corporation;

(b) whether there is any vacancy on the Board, if so, the reasons therefor; and